

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).6092/2007

(From the judgement and order dated 14/12/2005 in FA No. 3700/2004
of The HIGH COURT OF KARNATAKA AT BANGALORE)

BHIMASHA

Petitioner(s)

VERSUS

SPECIAL LAND ACQUISITION OFFICER & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 04/02/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE
HON'BLE MR. JUSTICE H.S. BEDI

For Petitioner(s) Mr. Akshat Shriwastwa, Adv.
 Mr. Mukesh Verma, Adv.
 Mr. Manish Shanker, Adv.
 Mr. M.R. Shamshad, Adv.
 Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

In spite of the fact that service had been completed long
back, no one has entered appearance for the respondents. List for
final disposal on any non-miscellaneous day in July, 2008.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master